RAJYA SABHA

[3 August, 2005]

Raj have been regularly reviewing the progress of implementation of the panchayats (Extension to Scheduled Areas) (PESA) Act, 1996. Keeping in view the slow progress in this regard, the naxalite affected States have been asked to ensure effective implementation of the Act.

Involvement of film stars amongst bookies in Cricket matches

†1028. SHRI JANARDAN DWIVEDI: SHRI MOTILAL VORA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that names of some film stars have figured amongst bookies involved in cricket matches;

(b) if so, whether Government would conduct a high level inquiry in order to save the entire film industry from getting a bad name; and

(C) if so, by when the said inquiry would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT). (a) During investigation by the Crime Branch, Mumbai, it was revealed that a few film personalities used to indulge in betting in cricket matches. The investigation is yet to be completed.

(b) The Union Government does not intend to conduct any separate inquiry on the matter.

(C) Does not arise.

Talks with Bangladesh regarding border fencing

1029. SHRIMATI BIMBA RAIKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the recently held Foreign Secretary level talks between India and Bangladesh has resulted in any breakthrough over the issue of border fencing by India along its borders with Bangladesh;

(b) whether the 1975 border guidelines forbid putting up fences up to 150 yards of international border; and

(c) whether in contrast to BSF, the Bangladeshi Rifles are capable

[†]Original notice of the question was received in Hindi.